

1	2	3	4	5	6
2. MAHARASHTRA	1. Hotel Aurangabad Ashok	2.10	11.45	24.98	
	2. Duty Free Shop, Bombay	30.48	100.91	27.31	
	3. Transport Unit, Bombay	-	-	12.05	
	4. Transport Unit, Aurangabad	-	-	1.69	
	Total :	32.58	112.36	66.03	
3. ORISSA	1. Hotel Kalinga Ashok, Bhubaneshwar	11.98	5.10	0.58	
4. ANDHRA PRADESH	- NIL -	-	-	-	

Operation of Mini Air Services

950. SHRI N. DENNIS : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to operate mini air services in the country; and

(b) if so, the details thereof alongwith the places likely to be covered under the scheme in Tamil Nadu?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) . Government is permitting private airline operators to provide regional air transport services. Madras and Madurai in Tamil Nadu are, at present, air linked by a private scheduled airline operator.

Allied Services of I. A.

951. SHRI SRIKANTA JENA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether Indian Airlines proposes to set up wholly-owned subsidiary to be called allied services;

(b) if so, the details thereof;

(c) by when the new company is likely to start; and

(d) in what way this subsidiary is likely to be different from that of Vayudoot?

THE MINISTER OF CIVIL AVIATION AND

TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c) . Indian Airlines floated a wholly owned Public Limited Company in 1983 as a subsidiary in the name of Airlines Allied Services Limited (AASL). The company was set up with the Authorised and paid-up capital of Rs. 5 crores and Rs. 2 crores respectively. It is, at present, a shell company.

(d) Vayudoot was operating independently, whereas AASL will work in coordination with Indian Airlines Limited in operation and will be almost wholly dependent on Indian Airlines for personnel, equipment and infrastructure.

Under Invoicing and Over Invoicing in Trade With U.S.

952. DR. RAMESH CHAND TOMAR :

SHRI VIJAY NAVAL PATIL :

SHRI LOKNATH CHOUDHURY :

DR. RAMKRISHNA KUSMARIA :

SHRI INDRAJIT GUPTA :

Will the Minister of COMMERCE be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "India loses \$ 4,793 m. Exports to US underpriced, imports over-priced" appeared in the "Hindustan Times" dated October 16, 1995 that the possible shift of income of \$ 4.4 Billion from India to U.S during 1993 on the basis of under invoiced exports and over-invoiced imports;

(b) if so, the reasons for abnormalities of trade between the US and India; and

(c) the action taken/proposed to be taken by the Government to rectify such abnormalities?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) and (c) . Over-invoicing of imports and under invoicing of exports can lead to flight of capital but it is difficult to form any definite conclusion due to the inter-play of a number of other factors. Contrary to the results of the study under reference, there have also been complaints regarding under-invoicing of imports (to avoid custom duties) and over-invoicing of exports (in order to claim export benefits). Further, results of any such study, as under reference, largely depend on the methodology and assumption used in preparing estimates of flight of capital.

Pilots of Indian Airlines

953. SHRI SYED SHAHABUDDIN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of sanctioned posts of pilots in the Indian Airlines as on April 1, 1995, grade-wise;

(b) the minimum number of pilots, grade-wise required for the optimum operation of the scheduled flights of the Airlines as on October 1, 1995;

(c) the total number of pilots, grade-wise available to the Airlines for the scheduled flights as on October 1, 1995;

(d) the reason for the reported non-availability of adequate number of pilots for operating the scheduled flights;

(e) whether the long standing dispute between the management of the Airlines and the Association representing the pilots is one of the contributory reasons for the non-availability of pilots; and

(f) the main issues in dispute, the stand taken by the Government and the Association thereon; and whether the issues have been settled to mutual satisfaction?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) After the exodus of pilots started in 1991, it has not been feasible to determine the standard force of pilots.

(b) The details are as under :-

	Commanders	Co-Pilots
A-300	39	39
A-320	117	117
B-737	55	55
Total	211	211

(c) The details are as under :-

	Commanders	Co-Pilots
A-300	32	47
A-320	84	149
B-737	35	78
Total	151	274

(d) Since 1991, 164 pilots including 103 commanders have resigned from Indian Airlines to join private Air Taxi Operators and other foreign airlines. This has resulted in non-availability of adequate number of Commanders for optimum operation of flights.

(e) No, Sir.

(f) The main demands of the pilots are for better pay and allowances, service conditions and their pay scales being always higher than the cabin crew. The management and the Pilots' Association have not held any formal discussion after the 15th august, 1995, because the Association has not withdrawn all the directives issued by it, which was a pre-condition for negotiations. However, informal discussions are continuing with the pilots to arrive at an amicable settlement.

Credit - Deposit Ratio of Banks in Assam

954. SHRI PROBINA DEKA : Will the Minister of FINANCE be pleased to state :

(a) whether the deposits mobilised by all the banks in Assam were much higher than the credit advance during the last few years;

(b) if so, the remedial steps initiated so far;